GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:1599 ANSWERED ON:09.08.2011 GUIDELINES FOR SPORTS BODIES Pakkirappa Shri S.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has formulated/prescribed any rules, guidelines/ policies for the sports associations/bodies to use the word 'India' or 'Indian' when they represent the country abroad;
- (b) if so, the details thereof and the year in which these rules were formulated/reviewed;
- (c) whether more than one sports body would be empowered to send teams abroad;
- (d) if not, the reasons therefor; and
- (e) the periodicity/occasion for review of such guidelines/ privileges granted to sports associations/bodies?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) No, Madam. However, only a recognized National Sport Federation (NSF) is entitled to use the expression 'of India' or 'Indian' in its title or in any sport event controlled by it or to represent India in international sports events.
- (b) Do not arise.
- (c) & (d): As per the provisions of the Guidelines for Assistance to National Sports Federations, the Ministry ordinarily gives recognition to only one National Sports Federation for one sport discipline; which is the body recognized by the concerned International Federation.
- (e)The privileges to be given to each NSF is linked to Long Term Development Plan and level of performance. These are normally reviewed every four years after conclusion of Asian Games.